

have been allocated so far to different States/UTs in 1996-97 under Indira Awas Yojana.

(b) The State-wise target fixed for 1996-97 under Indira Awas Yojana is given in the attached Statement.

(c) and (d) Government of India revised the upper permissible limit for construction assistance under Indira Awas Yojana to Rs. 20,000 for plain areas and Rs. 22,000 for hill with effect from 1.8.1996 difficult areas. A letter was received from Government of Kerala dated 1.11.96 indicating that they are treating the entire state as difficult area and asked for additional funds to meet the predetermined targets.

Statement

Target of Houses to be constructed under IAY during 1996-97

State/UT	Target
1	2
Andhra Pradesh	84640
Arunachal Pradesh	631
Assam	29197
Bihar	151453
Goa	1736
Gujarat	33633
Haryana	6983
Himachal Pradesh	2165
Jammu and Kashmir	5347
Karnataka	53181
Kerala	18554
Madhya Pradesh	147902
Maharashtra	81120
Manipur	808
Meghalaya	946
Mizoram	398
Nagaland	1014
Orissa	62248
Punjab	4966
Rajasthan	50325
Sikkim	369
Tamil Nadu	71598
Tripura	1051
Uttar Pradesh	241251
West Bengal	70979
A and N Islands	337
D and N Haveli	278

1	2
Daman and Diu	120
Lakshadweep	0
Pondicherry	330
Total	1123560

Electronics Trade and Technology Development Corporation

2739. SHRI SANAT KUMAR MANDAL : Will the PRIME MINISTER be pleased to state :

(a) whether the Government are aware that some employees including ladies of M/s. Electronics Trade and Technology Development Corporation (ET and T), Calcutta are being subjected to considerable harassment even after having put in about ten years of service they are not confirmed;

(b) the above Corporation is violating the Minimum Wages Act, Provident Fund Act, Bonus Act, Industrial Disputes Act and even Leave Rules;

(c) if so, the reasons therefor;

(d) the number of lady employees removed from service after payment of compensation in 1992 and the reasons therefor; and

(e) the number of employees obtained injunction order from the Calcutta High Court and the follow-up action taken thereof by ET and T?

THE MINISTER OF STATE OF THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION AND MINISTER OF STATE OF THE MINISTRY OF SCIENCE AND TECHNOLOGY (SHRI YOGINDER K. ALAGH) : (a) No, Sir.

(b) No, Sir.

(c) Does not arise.

(d) None.

(e) No employee under direct employment of Regional Office of ET and T at Calcutta has obtained injunction order from the Calcutta High Court.

Power Purchase Agreement by APSEB

2740. DR. T. SUBBAFAMI REDDY : Will the PRIME MINISTER be pleased to state :

(a) whether eight short gestation private power projects in Karnataka have been shut down by the concerned independent power producers;

(b) if so, the reasons thereof; and

(c) the total power to be generated and amount involved in these projects?

THE MINISTER OF STATE IN THE MINISTRY OF POWER (DR. S. VENUGOPALACHARI) : (a) to (c) Information is being collected and will be laid on the Table of the House.

Oil Fields

2741. SHRI SUSHIL CHANDRA : Will the PRIME MINISTER be pleased to state :

(a) whether there was three fires in the oil fields and foreign experts were employed to extinguish the fires;

(b) the number of foreign experts obtained for each of the fire;

(c) the expenditure incurred on paying these experts in each fire;

(d) whether India propose to develop its own capability to extinguish such fires; and

(e) the steps taken so far in that direction?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI T.R. BAALU): (a) In the last three years there were three incidents of fire in the wells of ONGC, viz., Pasarlapudi and Mandapeta in Andhra Pradesh and Well No. BRBE in Assam. One well of Oil India Limited also caught fire in Kathaloni, Assam. Foreign experts were called to provide assistance to extinguish the fire in two wells of ONGC in Andhra Pradesh and one well of OIL in Assam.

(b) and (c) The particulars are given below :

Location	No. of Experts called	Expenditure
(i) Pasarlapudi (ONGC)	13	Rs. 274.10 lakhs
(ii) Mandapeta (ONGC) (prov.)	3	Rs. 67.50 Lakhs
(iii) Kathaloni (OIL)	2	US\$ 84,000/-

(d) and (e) Efforts have been made by ONGC to organise "Crisis Management Teams" with its available infrastructure and manpower in all the regions. Oil India Limited has its own Fire Service Department at its field Headquarters in Duliajan, which is equipped with necessary firefighting equipment required for normal fires in the oil fields. However, the services of world renowned experts are requisitioned as and when necessary since control of blow out/fire in oil wells is a highly specialised job.

Payment Scheme

2742. SHRI SULTAN SALAHUDDIN OWAISI :
SHRI S.K. KARVENDHAN :

Will the PRIME MINISTER be pleased to state :

(a) the number of works going on in type I and II

Government quarters in Kidwai Nagar, R.K. Puram and Panchkuain Road under the 10% payment scheme during the current financial year;

(b) the number of allottees opted for this scheme in Type I, Kidwai Nagar for breaking chimneys and providing shelf in the Kitchen;

(c) the number of allottees who opted for this but still waiting to get the work done;

(d) the reasons for delay and the time by which the work in all the quarters who opted for this will be completed;

(e) whether any complaints have been received in this regard; and

(f) if so, the details thereof and action taken thereon?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN AFFAIRS AND EMPLOYMENT AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (DR. U. VENKATESWARLU) : (a) The types of works in progress in Government quarters Type I and II in Kidwai Nagar, R.K. Puram and Panchkuia Road under the 10% payment scheme during the current financial year are given in the Statement attached.

(b) 52 allottees opted for breaking of chimneys and 65 allottees opted for providing gas slab in kitchen.

(c) All the work mentioned in (b) above have been completed excepting the work of gas slab which is in progress in 15 Type I quarters.

(d) The pending work as mentioned in (c) above will be completed during 1997-98 depending upon the availability of funds.

(e) No, Sir.

(f) Does not arise.

Statement

List of Works/Item Going on

1. Providing Iron Gate.
2. Providing Sink.
3. Providing Wash Basin.
4. Providing Looking Mirror.
5. Providing Glass Shelf.
6. Providing Towel Rail.
7. Providing Kota Stone slab and Breaking Chimney.
8. Providing Glazed Tiles.
9. Providing Barbed Wire Fencing.
10. Covering of front/back varandah.
11. Providing Loft Tank.